

**HIGH COURT OF JUDICATURE AT HYDERABAD  
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

**SUB: JUNIOR CIVIL JUDGES** - Sri K.Pattabhi Rama Rao, Junior Civil Judge now working on other duty as Assistant Professor, National Judicial Academy, Bhopal, Madhya Pradesh State, is recalled to State Judicial Service after completion of 3 years deputation period by 11.01.2015 and await order of his posting  
**- ORDERS - ISSUED.**

**READ:** 1. High Court's Proc. Roc.No.5446/2011-B.Spl., dated 29.12.2011.  
2. Letter NJA/Reg.(Admn.)/PF/2014/3806, dated 18.12.2014 from the Director Incharge, National Judicial Academy, Bhopal.

**ORDER ROC.NO.5446/2011-B.SPL: DATED:09.01.2015.**

**The High Court is pleased to pass the following order:-**

Sri K.Pattabhi Rama Rao, Junior Civil Judge, now working on other duty as Assistant Professor, National Judicial Academy, Bhopal, Madhya Pradesh State, is recalled to State Judicial Service after completion of 3 years deputation period by 11.01.2015 and shall await order of his posting.

Sri K.Pattabhi Rama Rao, Junior Civil Judge, will get himself relieved from his present post after completion of 3 years period of deputation by 11.01.2015 and await order of his posting.

**NOTE:** The Order placed in the High Court's Web Site <http://hc.ap.nic.in> and the downloaded copy from the web site is valid for relieving.

*S. Jegannathan*  
**REGISTRAR (VIGILANCE)**

To

1. **The Officer concerned. (by speed post)**
2. The Prl. Secretary to the Hon'ble the Chief Justice and Personal Secretaries to the Hon'ble Judges (for placing before Their Lordships kind perusal)
3. The Personal Secretaries to the Registrars and District Judge (Enquiries), High Court of A.P., Hyderabad (for placing before the Registrars for information)

4. The Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to instruct the concerned to upload the High Court's Proceedings in the High Court's Official Website)
5. The Director, National Judicial Academy, Bhadbhada Road, Suraj Nagar, P.O., Bhopal - 462 044, Madhya Pradesh State.
6. The Assistant Professor, National Judicial Academy, Bhadbhada Road, Suraj Nagar, P.O., Bhopal - 462 044, Madhya Pradesh State.
7. The Secretary to Government, Law (L.A.& J-SC.F) Department, Government of Telangana, Hyderabad
8. The Secretary to Government, Law (L.A.& J-SC.F) Department, Government of Andhra Pradesh, Hyderabad
9. The Director, Andhra Pradesh Judicial Academy, Secunderabad
10. The Member Secretary, Telangana State Legal Services Authority, City Civil Court Compound, Hyderabad.
11. The Member Secretary, Andhra Pradesh State Legal Services Authority, City Civil Court Compound, Hyderabad.
12. The Secretary, Andhra Pradesh High Court Legal Services Committee, City Civil Court Compound, Hyderabad
13. The Pay and Accounts Officer, Hyderabad.
14. **THE SECTION OFFICERS:**  
(a) B.Section; (b) Computer Section; (c) D-I Budget;  
(d) D-II (Buildings); (e) E.Section; (f) Enquiry Cell; (g) O.P.Cell;  
(h) Special Officers Section; (i) Vigilance Cell; (j) Work Review Cell,  
High Court of Judicature at Hyderabad.